

March. Their representation is under consideration.

(c) There was a demonstration by the workers on 31st March 1958, presumably following their representation for higher wages.

Shri Panigrahi: May I know the number of workers engaged in construction work under the Hindustan Steel (Private) Ltd., in Rourkela and the number of workers involved in this demand for higher wages and amenities?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I would require notice for that because that does not arise out of this.

Shri Panigrahi: May I know the present rates of wages and other amenities provided for the workers engaged in the Hindustan Steel construction work and what their main grievances were?

Shri Gajendra Prasad Sinha: They differ from section to section. There is no uniform rate for all the labourers. Anyway, they are not much below those for equivalent labour in the State P. W. D.

Shri Joachim Alva: We are on the eve of a mighty steel expansion. Have we not drawn up definite scales of salaries for all these workers in the steel factories which would hold good for the next 10 years?

Sardar Swaran Singh: The suggestion that has been made by the hon. Member is good and that is engaging the attention of Government. But, the present question relates to construction workers only.

Shri S. M. Banerjee: May I know whether these workers have been representing their grievances to the management and the management did not pay any heed; and, if so, are any officers from the Labour Ministry being sent to that place to discuss their grievances?

Sardar Swaran Singh: It is not necessary because not much time has

elapsed. Certain demands were made and they are being examined. If it is found necessary to depute any officer of the Labour Ministry or any other Ministry, we won't hesitate to do that.

Shri Panigrahi: What are the main grievances which were put forward by these labourers?

Sardar Swaran Singh: Increase of salary was the main thing.

Shri S. M. Banerjee: The hon. Minister stated that there was no lathi charge on the 31st March, 1958. May I know what was the date on which the lathi charge was made?

Sardar Swaran Singh: Not to my knowledge. If there is any other date on which the lathi charge took place according to the information of the hon. Member, I will check that up also. I want to say that I do not take shelter behind the particular date. Because a particular date was mentioned in the question, the reply was made accordingly. My case is that there was no lathi charge either on the 31st or on any other date, this way or that.

बकड के प्रवचन

*१७४८. श्री भक्त दर्शन : क्या वैज्ञानिक प्रवेक्षण और सांस्कृतिक कार्य मंत्री २७ अगस्त, १९५७ के तारांकित प्रश्न संख्या १२०६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) गढ़वाल जिले में हिमालय की ऊंचाई पर स्थित स्फुट्ट झील में जो मानवीय प्रवचन प्राप्त हुये थे, क्या इस बीच उनकी जांच पड़ताल पूरी हो गई है ;

(ख) यदि हां, तो क्या इस सम्बन्ध में एक विस्तृत विवरण सभा पटल पर रखा जायेगा ;

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ; और

(ब) कब तक अन्तिम निर्णय हो जाने की आशा है ?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The investigations are still in progress.

(c) The investigations involve delay as they are carried along a number of highly technical lines.

(d) It is hoped the investigations will be completed by the end of this year.

An Hon. Member: In Hindi.

Mr. Speaker: Yes.

श्री हुमायूँ कबीर : (क) और (ख) इस सिलसिले में अभी खानबीन हो रही है ।

(ग) खानबीन कई लाइनों पर करनी है जिन में कुछ बहुत टेक्नीकल हूँ ।

(घ) आशा है कि यह खानबीन इस साल के आखीर तक पूरी हो जायेगी ।

श्री भक्त बर्षन : इस सम्बन्ध में तीन तरह के दृष्टिकोण सामने आये हैं, एक लखनऊ विश्वविद्यालय के एंथ्रोपोजिकल विभाग के हैड आफ दि डिपार्टमेंट का है, दूसरा उत्तर प्रदेश के वन उपमन्त्री का है और तीसरा आपके विभाग का है । मैं जानना चाहता हूँ कि इन सब सम्मतियों को सामने रख कर वे आपसे मैं क्यों नहीं परामर्श कर लेते और क्यों नहीं किसी फैसले पर पहुँच जाते ?

श्री हुमायूँ कबीर : जब आखिरी रिपोर्ट तैयार होगी उस वक्त सब बातों पर गौर कर लिया जायेगा ।

श्री भक्त बर्षन : पिछली बार यह बताया गया था कि यदि आवश्यकता पड़ी तो एक और दल रूपकुंड भेजा जायेगा ताकि वहाँ गहराई में जो हड्डियाँ दबी पड़ी हैं उनकी भी खुदाई हो सके । मैं जानना चाहता हूँ कि क्या अब इस विचार को त्याग दिया गया है ?

श्री हुमायूँ कबीर : मगस्त-सितम्बर, १९५६ में जो लोग गये थे वे कुछ चीजें लाये थे और अभी तक उन ऊपर इन्वेस्टीगेशन चल रहा है । इनमें काफी सामान मिल गया है ।

Shri D. C. Sharma: May I know what is going to be the historical or scientific value of this research which is being carried on for such a long time?

Shri Humayun Kabir: Till the investigations are complete, how can I inform the House as to what will be the results?

Odissi System of Dance

*1749. **Shri Sanganna:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the "Odissi system" of dance has been recognized by the Sangeet Natak Akadami;

(b) if so, whether any grant has been given for its promotion and development; and

(c) if so, to what extent?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) and (c). The Sangeet Natak Akadami has given Rs. 14,800/- as grants-in-aid for the development and promotion of Odissi dance, during the last three years.

Shri Sanganna: May I know whether the Sangeet Natak Akadami is also seized with the other types of dances such as Chow and Chaita Parva which are prevalent in Orissa and if so, what steps have been taken to improve them?

Shri Humayun Kabir: This question is about the Odissi system. But I may say generally that the Akadami wants to find out by investigation the different systems of dance prevailing in different parts of the country and encourage them as far as possible.